NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: **D.V. RAO**

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P.R. VANDANA Br ANIRUDH ERISHWAN

COUNSEL FOR PETITIONER

JOL

ORDER

Counsel for petitioner present and prayed time for making submissions. No representation on behalf of the respondents. Time extended at request. Put up on 16.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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